

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.07.2015									31.07.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8242	0	0	67	67	0	0	30	30	8279
2	CIVIL SECOND APPEAL	4043	0	0	68	68	0	0	31	31	4080
3	EXECUTION FIRST APPEAL	40	0	0	2	2	0	0	0	0	42
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC APPEAL	23762	0	14	669	683	0	9	57	66	24379
6	CIVIL REVISION	328	0	0	37	37	0	0	9	9	356
7	CIVIL REVIEW	766	0	10	18	28	0	17	12	29	805
8	INCOME TAX REFERENCE	56	0	0	0	0	0	0	0	0	56
9	OTHER TAX REFERENCE	219	0	7	0	7	0	0	0	0	226
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	2973	0	22	0	22	0	14	0	14	2987
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1078	0	0	4	4	0	0	2	2	1080
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	127	0	0	4	4	0	0	3	3	128
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	37	0	0	1	1	0	0	0	0	38
19	COMPANY APPLICATION	198	0	0	6	6	0	0	11	11	193
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	59	0	5	0	5	0	3	0	3	61
24	SPECIAL APPEAL (WRITS)	3783	0	153	0	153	0	247	0	247	3689
25	CIVIL CONTEMPT	3215	0	13	147	160	0	6	105	111	3264
26	CIVIL WRITS	51333	0	113	1918	2031	0	196	890	1086	52278
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	662	0	0	14	14	0	0	2	2	676
	TOTAL (A)	101055	0	337	2955	3292	0	492	1152	1644	102703
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18484	0	38	88	126	0	118	114	232	18378
3	CRIMINAL REVISION	5790	0	0	136	136	0	0	215	215	5711
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5949	0	0	664	664	0	0	360	360	6253
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1586	0	0	1451	1451	0	0	1732	1732	1305
6	CRIMINAL CONTEMPT	27	0	1	0	1	0	2	0	2	26
7	CRIMINAL REFERENCE	2	0	0	0	0	0	0	0	0	2
8	HABEAS CORPUS	109	0	19	0	19	0	37	0	37	91
9	CRIMINAL LEAVE TO APPEAL	572	0	2	8	10	0	4	16	20	562
10	CRIMINAL WRITS	247	0	0	41	41	0	0	26	26	262
	TOTAL (B)	32766	0	60	2388	2448	0	161	2463	2624	32590
	TOTAL (A+B)	133821	0	397	5343	5740	0	653	3615	4268	135293
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	244	0	0	7	7	0	0	15	15	236
2	LEAVE TO APPEAL TO S C	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	95	0	1	18	19	0	0	6	6	108
4	CRIMINAL TRANSFER	83	0	0	0	0	0	0	9	9	74
	TOTAL (C)	423	0	1	25	26	0	0	30	30	419
	GRAND TOTAL (A+B+C)	134244	0	398	5368	5766	0	653	3645	4298	135712